

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) No.D37838/2017

(Arising out of impugned final judgment and order dated 21-07-2017 in CRLA No.197/1984 passed by the High Court Of Judicature At Allahabad)

MUSTKEEN

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(IA No.127208/2017-CONDONATION OF DELAY IN FILING and IA
No.127209/2017-EXEMPTION FROM FILING O.T. and IA
No.127206/2017-PERMISSION TO FILE SLP/TP)

Date : 08-12-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE
HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Petitioner(s) Mr. U.K. Uniyal, Sr. Adv.
Mr. Dinesh K. Garg, Adv.
Mr. Abhishek Garg, Adv.
Mr. Dhananjay Garg, AOR
Mr. Deepak Mishra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Permission to file the special leave petition is granted.

Delay condoned.

Issue notice.

(SANJAY KUMAR-II)
COURT MASTER (SH)

(INDU KUMARI POKHRIYAL)
ASST.REGISTRAR